

|ITEM NO.3

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) Nos.27629-27630/2010

(From the judgement and order dated 19/08/2010 in CMWP No.29060/
2008 & CMWP No.65487/2009 of the HIGH COURT OF JUDICATURE AT
ALLAHABAD)

RAMAYAN PANDEY & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln(s) for directions and with prayer for interim relief
and office report) (FOR FINAL DISPOSAL)

Date:04/05/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s) Mr. Irshad Ahmad,Adv.
Miss Tulima Prakash,Adv.
Mr. M.M. Khairati,Adv.

For Respondent(s) Mr. S.S. Shamshery,Adv.
Mr. R.C. Kohli,Adv.

Mr. Pawan Kishore Singh,Adv.
Ms. Kumud Lata Das,Adv.

Mr. Pradeep Misra,Adv.

UPON hearing counsel the Court made the following
O R D E R

List these matters after Summer Vacation.

(A.S. BISHT)
COURT MASTER

(NEERU BALA VIJ)
COURT MASTER